

OOIN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.101
CA(CAA)/70/ND/2024

IN THE MATTER OF:

Crystal City Developers Private Limited And ... Applicant
Arivum Developers Private Limited

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Sr. Adv. P. Nagesh, Adv. Anirudh, Adv. Aditya
Thyagarajan, Adv. Sankalp Udgata
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This is the first motion application filed under section 230-232 of the Companies Act. Mr. P Nagesh Learned Sr. Counsel for the Applicant is present physically. Heard. Order **reserved**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)